

IN THE COURT OF JUDICIAL MAGISTRATE, TIRUMANGALAM

**Present: Thiru.M.C.Arun, L.L.B.,**  
Judicial Magistrate, Tirumangalam  
Dated this the 17<sup>th</sup> day of July 2020.  
Cr.M.P.No.665/2020

1.Jothimanikandan, (Aged 31/2020),(A2)

S/o.Kalimuthu

2.Balamurugan,(Age 45/2020),(A3)

S/o.Ayyanar

3.Anbalagan,(Age 42),(A4)

S/o.Santhanakaruppan

... Petitioner/Accused

-/Vs./-

State through the Sub Inspector of Police,

Koodakovil P.S. in Cr.No.622/2020

U/s.4(1)(aaa), 4(1)(A) TNP Act

... Respondent/Complainant

**Date of Remand: 10.07.2020**

The counsel for the accused filed bail petition U/s.437 Cr.Pc. to the E-mail ID of this court on 17.07.2020 due to outbreak of COVID - 19 Lock down. This court passed the following:

**ORDER**

Heard. Records Perused. The offence is exclusively triable by the court of sessions and considering the facts and circumstances of this case, this court is declined to grant bail. Hence this bail petition is dismissed.

Pronounced by me in the open court on this the 17<sup>th</sup> day of July 2020.

Sd/-M.C.Arun  
Judicial Magistrate,  
Tirumangalam.